

(a) whether an additional Yankee Paper Making Machine for manufacture of thinner variety of paper has been erected;

(b) if so, where it has been erected; and

(c) who is the officer-in-charge of this machine and what is his nationality?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a), (b) and (c). The erection of a Yankee Paper Making Machine in the Paper Mill Section of Messrs. Rohtas Industries, Ltd., Dalmianagar (Bihar), is nearing completion. It is reported that a German technical expert is in charge of all the paper machines in the mill.

Sir, I should like to add that this type of Yankee machine is also there in six different paper mills.

SHRI LALCHAND HIRACHAND DOSHI: What is the raw material used for this paper?

SHRI D. P. KARMARKAR: Bamboo, rags and the like; anything that serves as good paper pulp.

KUMARI SHOILA BALA DAS: What is the annual output of paper?

SHRI D. P. KARMARKAR: I think, Sir—I am speaking subject to correction—that the installed capacity is 1,51,000 tons; and the output is somewhere about 1,38,000 tons.

ESTABLISHMENT OF AN INSPECTORATE FOR THE INSPECTION OF INDIAN MISSIONS ABROAD

*368. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have established an inspectorate for the inspection of Indian Missions abroad; and

(b) if so, who are the members of that inspectorate and what work has been done by it so far?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA): (a) and (b). Inspections of Indian Missions abroad have taken place from time to time. It is proposed to regularise this inspection. Normally this will consist of one or more officers of the External Affairs Ministry and an officer of the Ministry of Finance, where financial matters have to be looked into. The inspectors need not necessarily be the same on each occasion.

مولانا ایم - فاروقی : کیا گورنمنٹ

مہربانی کرتے بتلائے گی کہ جو انسپکشن ہوتا ہے اس میں نان افیشیل (non-officials) کو بھی شامل کئے جانے کے بارے میں وہ غور کر رہی ہے ؟

† [MAULANA M. FARUQI: Will Government kindly let me know if they are considering the question of associating non-officials also with the work of inspection?]

شری جواہر لال نہرو : جی نہیں -

اس میں صرف افیشیلس ہی ہوتے ہیں - نان افیشیلس کے لئے اس قسم کا کام رن مناسب نہیں ہو گا کیونکہ جو انسپکشن ہوتے ہیں وہ بہت ضابطے کی کارروائی کے ہوتے ہیں - نان افیشیلس جب جاتے ہیں تو ظاہر بات ہے کہ وہ چاکر دیکھتے ہیں، لوگوں سے ملنے میں اور اپنی رائے دیتے ہیں کہ کیسا انہوں نے پایا - لیکن وہ کتابوں کو اور حساب کتاب وغیرہ کو تو نہیں دیکھ سکتے -

† [SHRI JAWAHARLAL NEHRU: No, Sir. Only officials are associated with it. It will not be proper for non-officials to do this type of work, because the work of inspection is of a procedural nature. When non-officials go out, obviously they see things, meet people and give their opinion about what they find. But they cannot look into the records and accounts.]

†English translation.

مولانا ایم - فاروقی : کیا یہ جو

انسپیکشنس کا طریقہ ہے وہ صرف
حساب کتاب دیکھنے کا ہی ہے

†[MOULANA M. FARUQI: Does the work of inspection relate only to the checking of accounts?]

شری جواہر لال نہرو : یہ صرف ظابطے

کی کارروائیوں کا ہوتا ہے جو کہ ہر
ملک میں خالی انفیشیاس ہی کرتے
ہیں -

†[SHRI JAWAHARLAL NEHRU: It relates only to procedural matters which in every country officials alone do.]

SHRI C. G. K. REDDY: Sir, in answer to a question about the suitability of our officers serving abroad, the hon. the Prime Minister told us during the last session that Government were thinking of reviewing the method by which such suitability could be tested. May I know whether, when the Inspectorate is established, they would also put the scheme into operation?

SHRI JAWAHARLAL NEHRU: I do not remember, Sir, having said exactly what the hon. Member said, that we were verifying the method of testing suitability. In a sense, one is always verifying, with experience, some techniques; but the method of weighing a person's suitability by any yardstick is very difficult; it depends on so many factors. The inspection reports help us in understanding how the Mission is carried on, not the political aspect of it but the other various aspects of it

KHWAJA INAIT ULLAH: May I know, Sir, if the work of this Inspectorate will be only to check the accounts or also other things?

SHRI JAWAHARLAL NEHRU: They will check how the Mission is being carried on; they cannot check the political activities of the Mission. It stands on a separate footing. There are so many activities, Consular and others. It is to see that these Missions are efficiently run.

مولانا ایم - فاروقی : کیا گورنمنٹ

اس بارے میں غور کر رہی ہے کہ
اصل میں فارن امبیسیز (foreign
embassies) کی پولیٹیکل ایکٹیویٹیز
(political activities) پر بھی غور
کرنیکی ضرورت ہے ؟ کیا کوئی ایسا سورس
(source) ہے جس سے کہ انکی
پولیٹیکل ایکٹیویٹیز کو جانچا جا
سکے ؟

†[MOULANA M. FARUQI: Are Government also considering whether there is, really speaking, necessity for looking into the political activities of foreign embassies? Is there any source whereby their political activities could be scrutinised?]

شری جواہر لال نہرو : ظاہر ہے کہ

ان کا اصلی کام یہی ہے - اسی لئے
وہ بھیجے جاتے ہیں - ان کی رپورٹس
آتی ہیں انکو ہر چوتھے پانچویں
خط جانا ہے اور ان کا بھی آتا ہے -
ان سب سے جانچ ہوتی ہے کہ ان
کی پولیٹیکل ایکٹیویٹیز کیا ہیں -
علاوہ اس کے وہ کبھی کبھی بلائے
بھی جاتے ہیں -

†[SHRI JAWAHARLAL NEHRU: It is obvious that their real function is this. That is why they are sent. Their reports come; every fourth or fifth day a letter is sent out to them, and their letter also comes. From all these their political activities are scrutinised. Besides this, they are also called occasionally.]

SHRI S. MAHANTY: Will the Government please lay a copy of a recent report of the Inspectorate on the Table?

SHRI JAWAHARLAL NEHRU: No, Sir.

SHRI S. MAHANTY: Why not, Sir?

MR. CHAIRMAN: So many things, personal, confidential, etc., perhaps.

IMPLEMENTATION OF INDO-KASHMIR AGREEMENT

*369. SHRI S. MAHANTY: Will the PRIME MINISTER be pleased to state what progress has been made during the last few months in regard to the implementation of the Indo-Kashmir Agreement of July 1952?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA): No further progress has been made in this connection in recent months. But it has been stated on behalf of the Jammu and Kashmir Government that they will implement the remaining provisions of the Agreement, as a part of the Constitution of the State they are considering. It is expected that further steps would be taken at the next meeting of the Constituent Assembly of the State.

SHRI S. MAHANTY: May I know how many items of the Agreement have so far been implemented?

SHRI A. K. CHANDA: Sir, a number of questions on this matter were put in this House a few months ago and answers were given; and the position has not changed so far. The implementation of this Agreement.....

†English translation.

SHRI S. MAHANTY: My question is, how many items have been implemented so far and what are those items? And, how many are to be implemented still?

SHRI JAWAHARLAL NEHRU: Sir, it is not a question of some numerical addition. Certain things were done which resulted, for instance, a change in the headship of the State. I really cannot at the moment enumerate the various matters; but, in the main, a number of things which should be incorporated in the Kashmir State Constitution have not been done because the Constitution itself has not been finalised. I understand it is coming up, probably, next month—in January, or maybe in early February—before the Constituent Assembly.

SHRI K. S. HEGDE: Does the Government feel that there is a 'marking of time'?

SHRI JAWAHARLAL NEHRU: I don't think so at all. There may have been, previously; but now, I don't think there is any question of delaying this matter for the purpose of delay.

SHRI H. P. SAKSENA: May I know if any other Part 'B' State has framed its own Constitution?

(No reply.)

LOCALLY ENGAGED STAFF IN OUR FOREIGN MISSIONS

*370. SHRI C. G. K. REDDY: Will the PRIME MINISTER be pleased to state:

(a) how many persons of Indian descent have been employed by our foreign missions as "locally engaged" staff;

(b) whether the terms and conditions of service of such staff are different from those applicable to the permanent staff of the External Affairs Ministry serving abroad; and

(c) whether representations have been received from such employees requesting that they should be treated on the same basis as the other staff; if so, what action has been taken by Government in the matter?

(b) Yes.